(8) विवरण संख्या 2—पांचवा सत्र, 1978

(9) विवरण संख्या 3—पांचवां सत्र, 1978

[*Placed in Library. See* No. LT-2927/78].

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th November, 1978, agreed without any amendment to the Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzaffarpore) Limited, (Acquisition and Transfer of Undertakings) Bill, 1978, which was passed by the Lok Sabha at its sitting held on the 21st November, 1978."

12.02 hrs.

RE. CALLING ATTENTION NOTICE

श्री अर्जुन सिंह भदौरिया (इटावा) : मैंने आपका ध्यान इस ओर आकर्षित किया था कि उत्तर प्रदेश में एक हरिजन लड़की के साथ जो बलात्कार हुआ है उसके बारे में मेरा जो कालिंग अटेंशन का नोटिस है उसको स्वीकार किया जाय। उस का न तो आपके आफिस से मुझे कोई जवाब आया है और न ही सरकार की तरफ से कोई जवाब आया है। यह मामला बहुत ही सीरियस है और यह बहुत ही शर्मनाक घटना है। 23 तारीख को मैंने यह कालिंग अटेंशन दिया था। अभी तक इसका उत्तर नहीं आया है।

MR. SPEAKER: There are a number of Calling Attention notices. We have been able to select only one per day.

श्री अर्जुन सिंह भदौरिया : इसका उत्तर कब मिलेगा। अब तक तो यह आ जाना चाहिये था।

MR. SPEAKER: We have been selecting according to the importance we felt.

श्री अर्जुन सिंह भदौरिया : इससे बड़ी इम्पोर्टेंस वाली बात और क्या हो सकती है। हरिजन लड़की के साथ बलात्कार हुआ है, क्या यह इम्पार्टेंस का सवाल नहीं है? सब से बड़ा अगर इम्पार्टेंस का कोई सवाल है तो यही एक सवाल है। आप को इस पर अलग से विचार करना होगा और सरकार से इसका जवाब दिलवाना होगा।

MR. SPEAKER: I have considered all that.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED STRIKE BY PHARMACISTS OF GOVERNMENT AND SEMI-GOVERNMENT DISPENSARIES IN DELHI

SHRI RAJENDRA KUMAR SHARMA (Rampur): Sir, I call the attention of the Minister of Health and Family Welfare to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported strike by Pharmacists of Government and semi-Government dispensaries in Delhi, causing great inconvenience to the public."

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मन्त्री (श्री जगदम्बी प्रसाद यादव) : केन्द्रीय सरकार स्वास्थ्य योजना फार्मासिस्ट